

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 604 of 2016 & IA No. 605 of 2016
in DFR No. 3595 of 2016**

Dated: 9th November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Subhash Infraengineers Pvt. Ltd. & Anr.
Vs.**

... Appellant(s)

Haryana Electricity Regulatory Commission & Anr.

... Respondent(s)

Counsel for the Appellant(s) : Anand K. Ganesan

ORDER

**I.A. No. 605 of 2016
*(Appl. for leave to appeal)***

Issue notice to the Respondents returnable on 21.11.2016. Dasti, in addition, is permitted.

List the matter on **21.11.2016.**

**(I.J. Kapoor)
Technical Member
ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**